

Regional Director filed by Joint Director vide diary No.03005/8 dated 13.02.2024, report of Official liquidator filed vide diary No.03005/9 dated 14.02.2024, report of Income Tax Department filed by Principal Commissioner of Income Tax, Faridabad vide Special Diary No.757 dated 26.03.2024 by post, report of Income Tax Department filed by Deputy Commissioner of Income Tax, Gurugram vide Special Diary No.71 dated 30.04.2024 by post, report of Income Tax Department filed vide diary NO.03005/10 dated 22.05.2024, report of Income Tax Department vide diary No.03005/11 dated 10.07.2024.

A date is requested by learned counsel for the petitioner-companies for filing the reply/response. Let the same be done within three weeks with a copy in advance to the counsel opposite. Let this matter be posted on 30.08.2024.

Sd/-

**(UMESH KUMAR SHUKLA)
HON'BLE MEMBER (T)**

Sd/-

**(HARNAM SINGH THAKUR)
HON'BLE MEMBER (J)**